



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,19th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/4007/2021 CAVT. NO.04292/021, B/O	SHIVA COMMERCIAL LIMITED AND ANR Versus CANARA BANK AND ANR	MR. R P N SINGH MR. N N JHA MR. N DAS MR. M BERIA	MR D GOGOI MR. S BORTHAKUR FOR CAVEATOR
ORDERS				
11	WP(C)/3091/2021 FIXED	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A MANNAF MD A S ALI	MR. A SATTAR MR. U K NAIR MR F HAQUE MR H GUPTA (R-1 TO 4) MR. M P SARMA MR H K BARUAH ASSTT.S.G.I.
12	WITH WP(C)/1886/2020	RAIHENA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. M H RAJBARBHUIYAN MR. A MANNAF	S N SARMA (R-5) MR. A SATTAR (R6) MR. M NATH MR. A ROY MR. A SARMA (R-5) MR F HAQUE (R6) MR. A BHATTACHARJEE MR. K KALITA (R-5) MR H K BARUAH (R6) MR. C BASUMATARY (R-5) ASSTT.S.G.I.
13	WITH WP(C)/2914/2021	MUSSTT AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MR. A CHETRY MR F HAQUE MR A CHAKRABORTY	MR. A MANNAF MS. B SARMA (R-1,3,4,5) ASSTT.S.G.I.

HEARING

14	Crl.A./318/2016 FIXED (AT 2 PM) WITH LCR 5 FILES	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
15	Crl.A./1/2017 FIXED (AT 2 PM) WITH LCR 5 FILES	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGOHAIN MR.G GORLOSA MR.M BORGOHAIN	PP, ASSAM
16	Crl.A./211/2017 FIXED (AT 2 PM) WITH LCR 6 FILES	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGOHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGOHAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/7997/2017 WITH LCR WITH OFFICE NOTE FIXED	GYANODA SARKAR Versus THE UNION OF INDIA and 3 ORS.	MRS PARASHAR MR.B DEY MR.R DOLEY	GA, ASSAM MR. M SARKAR, AMICUS CURIAE ASSTT.S.G.I.
ORDERS				
23	WP(C)(Suo Moto)/2/2019 FIXED	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
24	WITH Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION (BA)

51	Bail Appln./1983/2021 B/O	THOMAS BASUMATARY Versus THE STATE OF ASSAM	MR MINTU SAIKIA PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	Cont.Cas(C)/272/2021 B/O	RAJDEEP DAS Versus RAJESH BHUSHAN	MR A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MS. J BORO	
29	WP(C)/3986/2021 B/O	CMJ BREWERIES PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INCOME TAX
30	WP(C)/3999/2021 B/O	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INCOME TAX
HEARING				
31	Crl.A./6/2009 (PERSONAL APPEARANCE) WITH LCR, FIXED	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
32	WP(C)/1130/2016	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION

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3)	MR. S K TALUKDAR	18-08-2021	To	28-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

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TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/5695/2020 CONNECTED WITH ITEM NO. 23 OF THE DAILY CAUSELIST, (BY SLIP)	J LALTHANPUI PULAMTE Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL	GA, ASSAM MR. R MAZUMDAR (R-5) MR. D BHUYAN (R-5) SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
35	WP(C)/3925/2021 B/O	MUNINDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, REVENUE SC, PWD
ADMISSION				
36	WP(C)/2712/2015 FIXED	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R-1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
ORDERS				
37	WP(C)/3609/2021 FIXED	DURLAV SARMAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA

LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	AB/2428/2021 B/O	MD. SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A UDDIN	PP, ASSAM
57	AB/2429/2021 B/O	TARUN CHAUHAN Versus THE STATE OF ASSAM	MR K P PATHAK MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
56	Bail Appln./2001/2021 B/O	SABINA YASMINE @ SAHINA YASMIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
57	Bail Appln./2004/2021 B/O	IJAJUL MIAH Versus STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<u>MOTION</u>				
58	AB/2410/2021 B/O	NITESH SINGH Versus STATE OF ASSAM	MS. C SHARMA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
59	Bail Appln./1615/2021 WITH LCR, FIXED	MD SENAUL SK Versus THE UNION OF INDIA	MS. T SOM	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - I, III & CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	CRP(I/O)/71/2021 CAVT. NO.04902021,117800005392/021, FIXED	ARUN PATHAK Versus VIJAY SARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR A BRAHMA MR. A LAL FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 19/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
32	WP(C)/3979/2020 B/O	M/S. KAMAL KUMAR MODI Versus UNION OF INDIA AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, RMSA ASSTT.S.G.I.
33	WP(C)/5166/2020 FIXED	FATEMA KHATUN Versus STATE BANK OF INDIA AND 2 ORS.	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	MR. K K DEY MR V K BAROOAH
34	WP(C)/5251/2020 B/O	MAIMATI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DEKA MR A CHOUDHURY MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. REVENUE
35	WP(C)/1260/2021 B/O	HASNARA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN MS D N RABHA S I AKAND	MR B SARMA (SC, RAILWAY, R-6) MS. D D BARMAN (ADDL. SENIOR GOVT. ADVOCATE, R-2 TO 5) MR. R BARPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R-1)

LEAVE NOTE OF ADVOCATES FOR 19/08/2021

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